NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.262 /9//HDB/2017
NAME OF THE COMPANY	APITCO Limited
NAME OF THE PETITIONER(S)	Madhumitha Software Services
NAME OF THE RESPONDENT(S)	APITCO Limited
UNDER SECTION	Sec 9 0f IBC

Counsel for Petitioner(s):

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r	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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	DR.S.V. RAMA KRISHWA	Ndv.	9848403691 epin	Down
	S.V. JANSHI KRISHNA	Adv.	Surkamo crates Comario	10- Solad
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Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
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	Designation -	

Heard Dr. S.V. Rama Krishna and Shri. S.V. Vanshi Krishna, learned counsels for the petitioner and Shri. V.K. Sajith, learned counsel for the respondent.

Learned Counsel for the respondent accepted the notice and requested 2 weeks time to file reply.

Post the case on 13.12.2017.

Member (Technical)

Member (Judicial)